

INFORMATION AVAILABLE IN AN ELECTRONIC FORM

[Section 4(1)(b)(xiv)]

The Ministry of Corporate Affairs has its own website www.mca.gov.in. All the important information pertaining to the various areas of its functioning such as Guidelines, Queries/case status, Acts/Bills, Reports, Notifications, Circulars, Press Release, Vanishing Companies, MCA21 Newsletter, What's New, Sr. level Posts, Right to Information Act, 2005, Citizens Charter, Corporate Governance, Parliament Questions, Site Map, MCA offices, Important Link, Concept paper, etc. is available on the website of the Ministry. The website also contains a system for online filing of complaints by the investors. It has a provision for issuing acknowledgement automatically to the complainants. The website also contains links to the details regarding the activities undertaken under Investor Education and Protection Fund (IEPF); Serious Fraud Investigation Office (SFIO); Competition Commission of India (CCI); Vanishing Companies, etc.

The information available on the website of the Ministry is periodically updated. The website also provides information on the implementation of MCA21 e-governance project undertaken by the Ministry with a view to make citizen interface more friendly and effective.